

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

DA No 869/97
(UNLISTED)

Date of order : 24.7.97

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

NARENDRA ROY CHOWDHURI

VS

UNION OF INDIA & ORS.

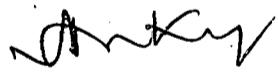
For the applicant : Mr. P.K. Munsi, counsel

For the respondents: Mr. S.K. Dutta, counsel

O R D E R

Heard both the parties. This is filed as an unlisted motion today. The matter be listed for admission hearing on 25.9.97. The petitioner shall serve the copy of the application on all the respondents if not already served. The respondents to file reply a week before the next date.

2. Plain copy of the order be handed over to both the counsel for necessary action.


MEMBER (A)


VICE-CHAIRMAN

(7)